

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)**  
**COURT 41 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>JUDGMENT</u></b>				
1	CRI APPEAL	100430/2018	Rajkumar Kishinchand Jagtani @ MA 1418/18 @ BA 1289/18 - Appellant Vs The State of Maharashtra - Chembur Police Station - Respondent	Naresh Lalchandani
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100540/2015	The State of MIDC Police Station Vs Diwakar Ramashray Singh	
3	SESSIONS CASE	1000514/2018	The State of Kalachowki Police Station Vs Irshad Sultan Ahemad Khureshi	PP
<b><u>EVIDENCE PART HEARD</u></b>				
4	SESSIONS CASE	1000650/2018	State Dharavi Police Station Vs Jaydeep Mahadeo Katke	APP
<b><u>EVIDENCE</u></b>				
5	SESSIONS CASE	100579/2015	State - Dongri P.Stn. Vs Mohd. Hasin Mohd. Afruddin Shaikh	
6	SESSIONS CASE	100459/2017	NAGPADA POLICE STATION Vs ZULFIKAR ALI DALVI	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100032/2017	GOVANDI POLICE STATION. Vs MIHIR MAHESH THAKKAR AND ORS.03	
8	SESSIONS CASE	100416/2017	SION POLICE STATION .....Complainant. Vs ASHALI @ BLACK STALNI AROKENADAN .....Accused.	
9	SESSIONS CASE	100009/2019	The State of Mahim Police Station Vs Rohit Satishkumar Sethi	PP

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10	SESSIONS CASE	100394/2019	The State of Maharashtra - MRA Marg Police Station - Vs Mohammed Naeem Mohammed Yameen Shaikh and Ors. 01	APP
<b><u>APPEARANCE</u></b>				
11	SESSIONS CASE	101541/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Arif Jakir Idrisi	APP
12	CRI M A	101144/2020	Kisan Ramjit Upadhyay and Anr. in BA 55/2020 --- Applicant Vs The State of Maharashtra - R. C. F. Police Station --- Respondent	Shahid Iqbal
13	CRI BAIL APPLN	101934/2020	Akbari Abdul Samad Dawre - Applicant. Vs State - Trombay Police Station - Respondent.	M.k.gupta
14	CRI BAIL APPLN	101950/2020	Rajesh Mahendra Prasad Gupta --- Applicant Vs The State of Maharashtra - Shivaji Nagar Police Station --- Respondent	Mohsin Khan
<b><u>REPORT</u></b>				
15	M A IN ABA	100137/2020	Tabassum Begum Mohammed Wasi Sayed Vs State ShivajiNagar Police Station	Anand Charanbir
16	CRI BAIL APPLN	101923/2020	Wasim Nisar Ahmed Shah - Applicant. Vs State - Shivaji Nagar Police Station - Respondent.	Afshan Goghari.
<b><u>CROSS-EXAMINATION</u></b>				
17	SESSIONS CASE	100740/2015	The State -Mankhurd PS Vs Deepak Kailashnath Jaiswal	

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**Criminal Cause List Dated 06-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100420/2009	State P. S. DCB CID Vs Prabhat Shivpoojan Thripathi 3 others	
<b><u>HEARING</u></b>				
2	ABA	100960/2020	Nandini Hitesh Khilnani Vs The State of Maharashtra Khar P.stn.	Kanchan S.Chandak
3	ABA	100998/2020	Neha Prakash Khilnani Vs The State - Khar Police Station, Mumbai	Sameer P Nangre
4	ABA	101011/2020	Hanumant Sopan Nikam Vs The State of Maharashtra through Chunna Bhatti Police Station, Mumbai	Shushrut Jadhwar
<b><u>EVIDENCE PART HEARD</u></b>				
5	SESSIONS CASE	100776/2014	The State CST Rly P.S Vs Imtiyaz Amir Hamja Khan and ors.	
6	SESSIONS CASE	100143/2015	The State Chunabhatti P. Stn Vs Shabbir Ali Abdul Ali.	
7	SESSIONS CASE	100628/2016	MULUND POLICE STATION. Vs RAJESH SURYAKANT DANNAVATE	
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100575/2014	The State Shivaji Nagar P.S Vs Vishal Chandrakant Khade and anr.	
<b>Sub Matter: SESSIONS CASE/0100076/2015</b>				
9	SESSIONS CASE	100111/2015	The State Dharavi Police Station Vs Yusuf Mehmood Shaikh and Another	

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10	SESSIONS CASE	100198/2015	The State Amboli P.S Vs Yadi Shaljaprasad Thakur @ Pappu.	
11	SESSIONS CASE	100662/2015	The State of Santacruz Police Station Vs Raj Devchand Vishwakarma	
12	SESSIONS CASE	100727/2015	KHERWADI POLICE STATION. Vs SHOYEB RAIS QURESHI AND ORS.02	
<b><u>CHARGE</u></b>				
13	SESSIONS CASE	100052/2017	R.C.F. POLICE STATION. Vs MANOJ SUNIL PATHARE AND ANOTHER 01	
14	SESSIONS CASE	100189/2017	MAHIM POLICE STATION. Vs SHAHBAJ AJGAR KHAN	
15	SESSIONS CASE	100397/2018	The State of Maharashtra- Tardev P. Stn. Vs Anil Jagdish Maurya-Aplcnt.	z
16	SESSIONS CASE	100011/2019	The State of Chembur Police Station Vs Kunal Krishna Patil and Others 05	APP
<b><u>STAYED BY DISTRICT COURT</u></b>				
17	SESSIONS CASE	100076/2015	The State Shivaji Nagar P.S Vs Sachin Bajrang Chikane 2. Krushna Bajrang Chikane	
<b>( Main Matter SESSIONS CASE/0100575/2014)</b>				
<b><u>APPEARANCE</u></b>				
18	SESSIONS CASE	100052/2019	The State of Maharashtra- Santacruz Police Station Vs Kali @ Shyamal Govind Chauhan	APP
<b><u>REPORT</u></b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	100194/2018	The State of Ghatkopar Police Station Vs Pravin Baliram Dhumal and Others	
20	ABA	100961/2020	Purshottam Kishan Wagela Vs State Khar Police Station	Mohd. J. Javed
<b><u>DORMANT FILE</u></b>				
21	SESSIONS CASE	100319/2008	State.Santacruz P.Stn Vs Shafiul Mulla Sagir Mulla @ Milan	APP
22	SESSIONS CASE	100762/2000	THE STATE OF MAHARASTRA Vs Soni Iddam Banjara	APP
23	SESSIONS CASE	101157/2000	State of Maharashtra Vs Shahnavaz Ahmed Anwar Khan and 5 ors	

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**IN THE COURT OF HHJ SMT REKHA N. PANDHARE(Incharge)**  
**COURT 41 ADDL SESSIONS JUDGE**  
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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SESSIONS CASE	1000518/2018	The State of Antop Hill Police Station Vs Soliya Salim Sayyed and other 1	PP
<b><u>EVIDENCE PART HEARD</u></b>				
2	SESSIONS CASE	100773/2015	SHAHU NAGAR POLICE STATION. Vs SMT. SHAHAJADI MUBARAK KHAN AND ORS.03	
3	SESSIONS CASE	100319/2017	D.B.MARG POLICE STATION Vs SMT. REENA DILIP GUPTA AND ORS.03	
4	SESSIONS CASE	100053/2018	The State of Shahunagar Police Station Vs Arif Mubaraq Khan	
<b><u>EVIDENCE</u></b>				
5	SESSIONS CASE	100122/2015	The State Powai P. Stn Vs Sanjeev Sambhaji Kulkarni	
<b><u>CHARGE</u></b>				
6	SESSIONS CASE	100371/2017	BYCULLA POLICE STATION Vs REKHA VISHWANATH SUTAR (MISTRY)	
7	SESSIONS CASE	100043/2018	The State of Dharavi Police Station Vs Masiullah Akhtar Shaikh	
8	SESSIONS CASE	1000414/2018	The State of Maharashtra- Shivaji Nagar P. Stn. Vs Tazeem Vakil Shaikh and Other 1	z
9	SESSIONS CASE	1000642/2018	State Shivaji Nagar Police Station Vs Kafil Vakil Shaikh	APP

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10	SESSIONS CASE	100723/2018	The State of Kalachowki Police Station Vs Shrikant Shivram Mangekar	APP
11	SESSIONS CASE	100685/2019	The State of Maharashtra - Agripada Police Station Vs Sharadaprasad Rambali Bind	PP
<b><u>REPLY/SAY</u></b>				
12	SESSIONS CASE	100079/2019	The State of Maharashtra L. T. Marg Police Station Vs Dharan Hitesh Shah and Ors.01	APP
<b><u>APPEARANCE</u></b>				
13	SESSIONS CASE	100068/2020	The State of Maharashtra - V. P. Marg Police Station Vs Majida Jamil Sayyed	APP
14	SESSIONS CASE	100098/2020	The State of Maharashtra - Dharavi Police Station Vs Harun Abdul Rauf Mohammad Sayyed	APP
15	CRI M A	101116/2020	Mubeen Baksh Rahim Saudaghar in BA 2089/2015 --- Applicant Vs The State of Maharashtra - Oshiwara Police Station --- Respondent	Amrish R. Salunke
16	CRI BAIL APPLN	101903/2020	Nikhil Shankar Jadhav - Applicant. Vs State - R.C.F. Police Station - Respondent.	Ganesh R. Iyer.
<b><u>REPORT</u></b>				
17	SESSIONS CASE	100621/2017	The State of RCF Police Station Vs Roshan Mohammad Iliyas Khan	
18	ABA	100997/2020	Ameer Haider Sharafat Syed and anr Vs The State Deonar Police Station	Atal Bihari Dubey PP

**DORMANT FILE**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
19	SESSIONS CASE	100131/2001	State of Maharashtra Vs Ashwath @ Santosh Mhabal and ors	
20	SESSIONS CASE	100675/2001	State of Maharashtra Vs Sabastian William Fernades and ors	
21	SESSIONS CASE	100793/2004	The State of Maharashtra Kandivali Police Station Vs Zakir Hussain Adam Ali Sayyad	
<b><u>CROSS-EXAMINATION</u></b>				
22	SESSIONS CASE	100857/2015	The State - Nirmal Nagar Vs Vatiulla Shafiulla Shaikh	

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**Criminal Cause List Dated 08-10-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100161/2014	The State Dongri P.S Vs Abdul Sattar Abdul Gafar Shaikh	
<b><u>HEARING</u></b>				
2	SESSIONS CASE	100316/2014	The State MIDC P.S Vs Chandan Suraj Jaiswal and anr.	
<b><u>EVIDENCE PART HEARD</u></b>				
3	SESSIONS CASE	100764/2016	D.B.MARG POLICE STATION. Vs ISTIKHAR IRAQ BEG	
4	SESSIONS CASE	100556/2017	The State Nirmal Nagar Police Station Vs Akram @ Munna Qureshi	
<b><u>CHARGE</u></b>				
5	SESSIONS CASE	100254/2001	State of Maharashtra Vs Anand Sudhir Limaye and 5 ors	
6	SESSIONS CASE	1000576/2018	The State of Agripada Police Station Vs Farhad Yakub Patka	APP
7	SESSIONS CASE	1000644/2018	The State of Maharashtra - Wadala T. T. Police Station Vs Joginderkumar Ramdas Jaiswar and Other 01	PP
8	SESSIONS CASE	100776/2018	The State of Maharashtra- Mahim P. Stn. Vs Vijay Attarsingh Boat and Others 03	APP
9	SESSIONS CASE	100285/2019	The State of Maharashtra - Azad Maidan Police Station Vs Mohd. Nayyer Rabani	APP
10	SESSIONS CASE	100488/2019	The State of Maharashtra - Sion Police Station Vs Vilas Raghunath Kadam	APP

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11	SESSIONS CASE	100700/2019	The State of Maharashtra - Bhandup Police Station Vs Charanjeetsingh Gurmitsingh Hamra	APP
12	SESSIONS CASE	100843/2019	The State of Maharashtra - Byculla Police Station Vs Pranit Vivek Lad	APP
13	SESSIONS CASE	101419/2019	State of Maharashtra - Santacruz Police Station Vs William Rajkumar Chaudhary	APP
<b><u>REPLY/SAY</u></b>				
14	ABA	101127/2020	Jaideep Thakur Vs The State of Maharashtra Through Santacruz Police Station	Vrushali Maindad
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100026/2019	The State of Worli Police Station Vs Babasaheb Ramesh Zharekar	APP
16	SESSIONS CASE	100081/2020	The State of Maharashtra - Vikhroli Police Station Vs Shirish Suresh Pandey and Other 01	APP
17	SESSIONS CASE	100403/2020	The State of Maharashtra - Dr. D.B. Marg Police Station Vs Kedar Nathu Yadav and other 01	APP
18	CRI M A	101016/2020	Mohd. Zulfikar Nawab siddique in BA 2995/2019 -- Applicant Vs The State of Maharashtra - R.C.F. Police Station --- Respondent	Nasima Battiwala
19	ABA	101128/2020	Mr. Mithun Rajiv Patil Vs The State of Maharashtra through Santacruz Police Station, Mumbai.	Vrushali Maindad

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20	ABA	101129/2020	Mr. Sidhant Satyendra Singh Vs The State of Maharashtra through Santacruz Police Station, Mumbai	Vrushali Maindad
<b><u>SAYHEARING ON EXH.READY</u></b>				
21	SESSIONS CASE	100202/2018	The State of Vikhroli Police Station Vs Rajesh Aba Devgadkar	
<b><u>DORMANT FILE</u></b>				
22	SESSIONS CASE	100429/2002	BORIVALI RAILWAY POLICE STATION Vs MEHUDDIN S. KHAN	APP PANJWANI
23	SESSIONS CASE	100867/2004	State of Maharashtra Vs Chandrashekar Bavan Lodhi	APP
24	SESSIONS CASE	100554/2006	State of Maharashtra Vs Laxman Gagu Yadev 4	APP Dalvi SP
25	SESSIONS CASE	100727/2010	The State V. P. Road P. Stn Vs Irfanalli Abbasali Ansari	
26	SESSIONS CASE	100846/2011	The State Chembur P. Stn Vs Ganesh Virbahadur Saund @ Ganesh Nepali and 3 Ors	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100335/2015	The State Trombay Police Station Vs Dhanaji Madhavrao Waghmare	
2	CRI APPEAL	100487/2018	Nafis Rais Ahmad Qureshi @ MA 1561/18 @ BA 1456/18 - Appellant Vs The State of Maharashtra - Park Site Police Station - Respondent (Org. Complainant)	Laxman R. Shahapur
<b><u>HEARING</u></b>				
3	SESSIONS CASE	100203/2017	SHIVAJI PARK POLICE STATION. Vs UMESH HARI BOBLE	
4	BAIL APPLN SC	100558/2020	Smt. Vasmia Shaikh Vs The State	Sudha Dwivedi
5	MISC APPLN SC	100176/2020	The State of Maharashtra Through Antop Hill Police Station Vs Tabrej Sarfraz Shaikh	PP
6	M A IN ABA	100257/2020	Sukhjendra Kumar Arora Vs The State of Gowandi Police Station, Mumbai	Anandini Fernandes
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	100543/2015	The State of D.C.B.C.I.D. Unit-X Vs Sunil Suresh Khatpe	
<b>Sub Matter: SESSIONS CASE/0100088/2016</b>				
<b><u>EVIDENCE</u></b>				
8	SESSIONS CASE	100480/2015	The State of Powai Police Station Vs Vikram Manoj Valodra	
9	SESSIONS CASE	100901/2015	The State - Malbar Hill PS Vs Sanjay Bhikaji Govekar	

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10	SESSIONS CASE	100984/2015	The State of Gavdevi Police Station. Vs JAYANT PRAKASH SHIKRE.	
<b><u>CHARGE</u></b>				
11	SESSIONS CASE	1000649/2018	The State of Maharashtra Bandra Police Station Vs Sukhendu Ajitkumar Jana and Other 01	APP
12	SESSIONS CASE	1000672/2018	State D.B.Marg Police Station Vs Ravi Prakash Shetty and Other	APP
13	SESSIONS CASE	100373/2020	The State of Maharashtra - Nagpada Police Station Vs Mohammad Akhtar Qureshi	APP
<b><u>REPLY/SAY</u></b>				
14	M A IN ABA	100554/2019	Shilpi Gandhi Khutale Vs Khar Police Station	Chetan Hadollikar
15	ABA	101056/2020	Kuldeep Madhukar Sawant Vs The State Of Nehru Nagar Police Station	Ramji B Gupta
<b><u>PRODUCTION OF ACCUSED</u></b>				
16	SESSIONS CASE	100114/2020	The State of Maharashtra - Agripada Police Station Vs Mohammad Shami Haidar Mohd. Habibur Rehman Shaikh	APP
<b><u>SAYHEARING ON EXH.READY</u></b>				
17	SESSIONS CASE	100648/2019	The State of Maharashtra - Navghar Police station Vs Chirag Suresh Peshwani	PP
<b><u>DORMANT FILE</u></b>				
18	SESSIONS CASE	100182/2003	The State of Maharashtra Dadar P.Stn. Vs Abdul Rauf Mehendi Shaikh	

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19	SESSIONS CASE	100522/2006	The State of Maharashtra Kasturba Marg P.Stn. Vs Kamalkumar Jagdish Tiwari	
20	SESSIONS CASE	100909/2001	The State of Maharashtra Kalachowky Police stn. Vs vinay @ Birju Bisram Singh	APP
21	SESSIONS CASE	100981/2001	THE STATE OF MAHARASHTRA Vs CHANDRASHEKHAR ALIAS GOTYA M. SALGAONKAR AND ORS.	
22	SESSIONS CASE	100848/2001	Rajkaran Jagannath Chaurasiya Vs Navalkishor Desraj Chaurasiya	
<b><u>CROSS-EXAMINATION</u></b>				
23	SESSIONS CASE	100088/2016	THE STATE OF DCB, CID, UNIT-X Vs SIKANDAR HASAN MIRZA @ RAJU	

**( Main Matter SESSIONS CASE/0100543/2015)**